

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GOENKA ENTERPRISES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	GOENKA ENTERPRISES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/08/1975
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES JAIPUR, RAJASTHAN
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51101RJ1975PTC001641
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE(IF ANY) OF CORPORATE PERSON	D/75, GHIYA MARG, BANI PARK, JAIPUR-302016 (RAJASTHAN)
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25.01.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	BRIJ KISHORE SHARMA AB-162, VIVEKANAND MARG, NIRMAN NAGAR, AJMER ROAD, JAIPUR-302019 (RAJASTHAN) bksharma162@gmail.com M - 9314517929 Registration No.: IBBI/IPA-002/IP N00036/2016-17/10075
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24.02.2022

Notice is hereby given that M/s. Goenka Enterprises Private Limited has commenced voluntary liquidation on 25.01.2022.

The stakeholders of Goenka Enterprises Private Limited are hereby called upon to submit a proof of their claims, on or before 24.02.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


BRIJ KISHORE SHARMA
LIQUIDATOR



Date: 27.01.2022
Place: Jaipur

राष्ट्रीय ग्रामीण विकास एवं पंचायती राज संस्थान
NATIONAL INSTITUTE OF RURAL DEVELOPMENT & PANCHAYATI RAJ
Rajendranagar, Hyderabad-500030

ADMISSION NOTIFICATION

INVITES APPLICATION FOR CAREER IN RURAL DEVELOPMENT MANAGEMENT

1. AICTE Approved Post Graduate Diploma in Management - Rural Management (PGDM-RM) 2022-24 Batch-5

Two Years Residential Programme
Eligibility Bachelor's Degree with at least 50% Marks (45% for SC/ST/PWD)
Valid Scores in any of the qualifying exams: CAT / MAT / XAT / ATMA / CMAT / GMAT
Shortlisted candidates shall be called for Group Discussion and Personal Interviews for final selection.

2. Post Graduate Diploma in Rural Development Management (PGDRDM) 2022-23 Batch-20

One Year Residential Programme
Eligibility Bachelor's Degree with at least 50% Marks (45% for SC/ST/PWD)
Selection (PGDRDM) Shortlisted candidates based on their graduation marks shall be called for group discussion and personal interview for final selection. For more details visit : www.nirdpr.org.in or Email: cpgs.nird@gov.in; contact: 040-24008442
i) Last date: 10.04.2022
ii) Commencement of Course: July 2022

Advt. No. 05/2022

Fullerton India Home Finance Company Limited
Corporate Office : Floor 5 & 6, B-Wing, Supreme IT Park, Supreme City, Powai, Mumbai-400076.
Registered Office : Megh Towers, Floor 3, Old No. 307, New No. 165, Poonamallee High Road, Madhavayal, Chennai-600095.

DEMAND NOTICE

WHEREAS the undersigned being the Authorized Officer of IFL HOUSING FINANCE LIMITED under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the respective notice(s) within 60 days from the date of receipt of the said notice. The undersigned reasonably believes that borrower(s) is/are avoiding the service of the Demand Notice(s), therefore the service of notice is being effected by affixation and publication as per Rules. The contents of Demand Notice(s) are extracted herein below :-

Sr. No.	Name of the Borrower / Co-Borrowers Property Holders as the case may be	Date of Demand Notice U/s. 13(2) & Total Outstanding
1.	Loan Account No. : 60280751052229 1. Jeetmal Mangal S/o. Mangal Singh (Borrower) 2. Santosh Devi (Co-Borrower) Add. 1: R/o. 444 Yadav Dairy Ke Pass, Shakti Nagar, Kiriapuri, Ajmer, Rajasthan-305 001. Paise Thirty Two Only NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Residential Property No. 17 which is Part of bearing khasra No. 1346, Situated at Aam Ka Talab, Ajmer, Rajasthan Admeasuring Area 154.66 Sq. Yds. * Boundaries :- * East :- Property of Heera Lal, West :- Property of Laxman, North :- Rasta; South :- Property of Shri. Panchu.	Date : 21.01.2022 & ₹ 15,09,832.32 (Rs. Fifteen Lakh Nine Thousand Eight Hundred Thirty Two Paise Thirty Two Only) NPA Date : 31.12.2021
2.	Loan Account No. : 608407210425494 & 60840911066483 1. Gopal Singh S/o. Girdhari Singh (Borrower) 2. Puspika Gopal Singh W/o. Gopal Singh (Co-Borrower) Add. 1: R/o. 9-B Panchmukhi Balaji Nagar, Raj Petrol Pump Ke Pass, Raila Bhiwara, Rajasthan-311 024. Date : 21.01.2022 & ₹ 1,244,774.46 (Rs. Twelve Lakh Forty Four Thousand Seven Hundred Seventy Four & Fourty Six Paise Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Free Hold Residential Property Situated At Plot No. 9-B Araji No. 79172, 79173, Panchmukhi Balaji Nagar, Near Petrol Pump, Raila Bhiwara, Rajasthan. Admeasuring Area 66.66 Sq. Yds. * Boundaries :- * East :- Non 10 A & 10 B; * West :- Road; * North :- Plot No. 9-A; * South :- Plot No. 8.	Date : 21.01.2022 & ₹ 1,244,774.46 (Rs. Twelve Lakh Forty Four Thousand Seven Hundred Seventy Four & Fourty Six Paise Only) NPA Date : 31.12.2021
3.	Loan Account No. : 602607510234986 1. Bhuli Devi, W/o. Chiranjali Lal Meena 2. Suresh Kumar Meena, S/o. Chiranjali Lal Meena Add. 1: R/o. Plot No. 5-A, Mangal Vihar Colony, Rampura Road, Sanganeer, Jaipur Mansarovar Rajasthan-302 020 Date : 21.01.2022 & ₹ 20,05,599.16 (Rs. Twenty Lakh Five Thousand Five Hundred Ninety Nine Paise Sixteen Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Plot No. 5-A, Scheme Mangal Vihar, Kalyanpura Sanganeer, Jaipur, Rajasthan Admeasuring 267.12 Sq. Yd.	Date : 21.01.2022 & ₹ 20,05,599.16 (Rs. Twenty Lakh Five Thousand Five Hundred Ninety Nine Paise Sixteen Only) NPA Date : 31.12.2021
4.	Loan Account No. : 602607510234265 1. Gopal Sharma, S/o. Jagdish Prasad Sharma (Borrower) 2. Sarwati Sharma, W/o. Gopal Lal Sharma (Co-Borrower) 3. Pawan Sharma (Co-Borrower) 4. Sushila Devi, W/o. Jagdish Prasad Sharma (Co-Borrower) 5. Pawan Enterprises Through Prop. Pawan Sharma (Co-Borrower) 6. Sanjana Beauty Parlor Through Prop. Sarwati Sharma (Co-Borrower) Add. 1: R/o. Plot No. 408, Shree Govind Nagar T-1, C, Niwara Road, Jhotwara, Jaipur, Rajasthan-302 012; Add. 2: R/o. 408, C Govind Nagar, 11th Niwara Road, Bharat Gas Godam Jhotwara Jaipur, Rajasthan-302 012; Add. 3: Shop No. 11, Adarsh Nagar, Tejaji Mandir Wali Road, Gokulpura Phatak Ke Pass, Niwara Road, Jhotwara, Jaipur, Rajasthan-302 012; Add. 4: Keshav Nagar, Pawan Floor Mill Ke Pass, Niwara Road, Baid Ji Ka Choraha, Jaipur, Rajasthan-302 012. Date : 21.01.2022 & ₹ 29,70,418.41 (Rs. Twenty Nine Lakh Seventy Thousand Four Hundred Twelve & Fourty One Paise Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Plot No. 408, Scheme Shri Govind Nagar T-1 Niwara Road, Jaipur, Rajasthan-302 012. Admeasuring 95.00 Sq. Yd.	Date : 21.01.2022 & ₹ 29,70,418.41 (Rs. Twenty Nine Lakh Seventy Thousand Four Hundred Twelve & Fourty One Paise Only) NPA Date : 31.12.2021
5.	Loan Account No. : 602607210428169 1. Mohd Ali S/o. Ali Ajeem (Co-Borrower) 2. Seema Ali, W/o. Mohd. Ali (Co-Borrower) 3. Ali Ajeem Through Prop. Mohd Ali (Co-Borrower) Add. 1: R/o. C 14 32, Shopping Center, Sarwan Path, Mansarovar, Jaipur-302 020, Raj; Add. 2: R/o. B 67, Bained Rd., Arawali Nagar, Jhotwara, Bained Road, Jaipur-302 012, Raj. Date : 21.01.2022 & ₹ 70,46,263.64 (Rs. Seventy Lakh Forty Six Thousand Two Hundred Fifty Three Paise Sixty Four Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Plot No. 119, Scheme Kamla Nehru Nagar Hasanpura C, Jaipur, Rajasthan, Area : 111.11 Sq. Yd. * Four Corners :- * East :- Road; * West :- Plot No. 110; * North :- Plot No. 118 * South :- Plot No. 120	Date : 21.01.2022 & ₹ 70,46,263.64 (Rs. Seventy Lakh Forty Six Thousand Two Hundred Fifty Three Paise Sixty Four Only) NPA Date : 31.12.2021
6.	Loan Account No. : 602607510452410 1. Rajesh Kumar Chouhan, S/o. Subhash Chouhan (Borrower) 2. Subhash Chouhan, S/o. Jagdish Prasad (Co-Borrower) 3. Shakuntala Devi, W/o. Subhash Chouhan (Co-Borrower) Add. 1: R/o. Plot No. 145 B, Raghunathpuri I, Choudhary Petrol Pump Ke Piche, Tonk Road Sanganeer, Jaipur, Rajasthan-302 033 Add. 2: 64/605, M. Pratap Nagar, Shyoor Road, Sanganeer Pratap Nagar Sec. II, Jaipur, Sanganeer, Rajasthan-302 033. Date : 21.01.2022 & ₹ 15,21,306.49 (Rs. Fifteen Lakh Twenty One Thousand Three Hundred Six Paise Fourty Nine Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Plot No. 145, Raghunathpuri-II, Behind Choudhary Petrol Pump, Tonk Road, Sanganeer, Jaipur, Rajasthan. Admeasuring 200 Sq. Ft. * Four Corners are as under :- * East :- Plot No. 169; * West :- Road 30 Ft. Wide; * North :- Plot No. 144; * South :- Plot No. 146. Share of The Applicant :- Plot No. 145 B Southern Portion of Plot No. 145 Raghunathpuri-II, Behind Choudhary Petrol Pump, Tonk Road, Sanganeer, Jaipur, Rajasthan. Admeasuring 100 Sq. Yd.	Date : 21.01.2022 & ₹ 15,21,306.49 (Rs. Fifteen Lakh Twenty One Thousand Three Hundred Six Paise Fourty Nine Only) NPA Date : 31.12.2021
7.	Loan Account No. : 602607510452410 1. Surendra Singh Rathore S/o. Hanuman Singh Rathore (Borrower) 2. Jatan Kanwar, W/o. Hanuman Singh Rathore (Co-Borrower) Add. 1: R/o. 87, Annu Vihar, Gokulpura, Kalwar Rd., Jhotwara, Nr. Pratap Circle, Jaipur-302 012, Raj. Date : 21.01.2022 & ₹ 15,64,600.77 (Rs. Fifteen Lakh Sixty Four Thousand Six Hundred Paise Seventy Seven Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Plot No. 87, Annu Vihar, Gokulpura, Jaipur, Rajasthan Admeasuring 104.58 Sq. Yd. * Four Corners are as under :- * North :- Plot No. 86 & * South :- Plot No. 88; * East :- Other's Land; * West :- Road 30.	Date : 21.01.2022 & ₹ 15,64,600.77 (Rs. Fifteen Lakh Sixty Four Thousand Six Hundred Paise Seventy Seven Only) NPA Date : 31.12.2021
8.	Loan Account No. : 605107510258697 1. Bhaga Ram, S/o. Magi Lal 2. Bava Devi, W/o. Bhaga Ram Add. 1: R/o. P. No. 155, 156, Kh. No. 333/38, Rishabh Nagar, Rojha, Rohat, Pali, Rishabh Nagar, Pali, Rajasthan-306 421. Date : 21.01.2022 & ₹ 12,28,823.58 (Rs. Twelve Lakh Twenty Eight Thousand Eight Hundred Twenty Three Paise Fifty Eight Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Part of Plot No. 155, 156, Rishabh Nagar, Scheme Gram Rohat, (Pali), Rajasthan Admeasuring Area 1750 Sq. Ft. * Four Corners of the said Property as Thus :- * North :- Other Land; * South :- Way; * East :- Part Of Plot No. 155; * West :- Part Of Plot No. 156.	Date : 21.01.2022 & ₹ 12,28,823.58 (Rs. Twelve Lakh Twenty Eight Thousand Eight Hundred Twenty Three Paise Fifty Eight Only) NPA Date : 31.12.2021
9.	Loan Account No. : 605107510661635 1. Jitendra Gaur, S/o. Babu Lal (Borrower) 2. Mamta Devi, W/o. Jitendra Gaur (Co-Borrower) 3. Babu Lal, S/o. Pukhraj Gaur (Co-Borrower) 4. Santosh Devi, W/o. Babu Lal Gaur (Co-Borrower) 5. Maulana Abdul Karim Azad Shikshan Sansthan Through Director Santosh Devi (Co-Borrower) Add. 1: R/o. P. No. 11, 12, 13, Gram Sindhipurja, Pipar City, Station Road, Jodhpur, Rajasthan-342 601; Add. 2: Opp. Krishna Mandi, Pipar City, Jodhpur, Rajasthan-342 601. Date : 21.01.2022 & ₹ 38,64,765.37 (Rs. Thirty Eight Lakh Sixty Four Thousand Seven Hundred Sixty Six & Thirty Seven Paise Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Plot No. 11, 12, 13 Khasra No. 940/3, Nagar Palika Pipar City, Jodhpur, Rajasthan. Admeasuring Area 3375 Sq. Fts. * Four Corners of the said Property are Thus :- * North :- Plot No. 10; * South :- Way; * East :- Plot No. 14, 15, 16; * West :- Way.	Date : 21.01.2022 & ₹ 38,64,765.37 (Rs. Thirty Eight Lakh Sixty Four Thousand Seven Hundred Sixty Six & Thirty Seven Paise Only) NPA Date : 31.12.2021
10.	Loan Account No. : 605107510470404 1. Rameshwar Das, S/o. Mangi Lal (Borrower) 2. Dayal Devi Vaisnab (Co-Borrower) 3. Shri Rajesha Enterprises (Co-Borrower) 4. Laxman Das, S/o. Mangi Lal Add. 1: Shri Jugal Kishor, Bichla Road, Lalka Road, Purohitan, Khara Bera, Jodhpur-342 802, Rajasthan; Add. 2: Khara Bera, Purohitan, Luni, Jodhpur, Rajasthan-342 802. Date : 26.02.2021 & ₹ 23,00,856.16 (Rs. Twenty Three Lakh Eight Hundred, Fifty Six & Thirteen Paise Only) NPA Date : 30.06.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Property Situated At Patta No. 16, Gram Panchayat Khara Bera Purohitan, Panchayat Samiti Luni, Rajasthan. Admeasuring Area 150.94 Sq. Yd. * Four Corners of the said Property are Thus :- * North :- Rameshwar Das; * South :- Nem Das; * East :- Road; * West :- Nem Das.	Date : 26.02.2021 & ₹ 23,00,856.16 (Rs. Twenty Three Lakh Eight Hundred, Fifty Six & Thirteen Paise Only) NPA Date : 30.06.2021
11.	Loan Account No. : 602707510435186 1. Aslam Mohammed Silawat, S/o. Azad Mohammed Silawat (Borrower) 2. Azad Mohammed Silawat, S/o. Akbar Mohammed Silawat (Co-Borrower) 3. Shaheen Marble Enterprises, Through Proprietor Aslam Mohammed Silawat (Co-Borrower) 4. Anisa Begum Silawat, W/o. Aslam Mohammed Silawat (Co-Borrower) 5. Raies Mohammad Silawat, S/o. Azad Mohammed Silawat (Co-Borrower) 6. Shaneeh Mohammad, S/o. Azad Mohammed Silawat (Co-Borrower) Add. 1: R/o. Near RSEB Quarter, Rajasamand, Opp. RUCB, Rajasamand, Rajasthan-313 324; Add. 2: Sanwar Road, Sardul Kheda, Sardul Kheda, Rajasamand, Rajasthan-313 324. Date : 21.01.2022 & ₹ 2,40,02,333.71 (Rs. Two Crore Forty Lakh Two Thousand Three Hundred Thirty Three Paise Seventy One Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- > Property No. 1 : Property Situated at Kishor Nagar Scheme, Near Civil Line, Dist. Rajasamand Rajasthan. Area 1566 Sq. Ft. * Four Corners are thus :- * East :- Quarter & Civil Line Plot; * West :- House of Mr. Bhandach Mahajan; * North :- Nahar & Road; South :- Land of Civil Lines & Bhawan. > Property No. 2 : Residential & Commercial Property Situated At Nr. Amar Gest House, National Highway No. 8, Rajnagar, Araji No. 93, Me Dist. Rajasamand 870 Sq. Yd. * Four Corners are thus :- * East :- National Highway No. 8; * West :- Land of Mr. Devlail Jain; * North :- Amar Gest House; * South :- Plot of Mr. Razaq Mohammed.	Date : 21.01.2022 & ₹ 2,40,02,333.71 (Rs. Two Crore Forty Lakh Two Thousand Three Hundred Thirty Three Paise Seventy One Only) NPA Date : 31.12.2021
12.	Loan Account No. : 602907510165924 1. Sunil Ramchandani, S/o. Gopichand Ramchandani (Borrower) 2. Kaja Ramchandani, W/o. Sunil Ramchandani (Co-Borrower) 3. Kanta Devi, W/o. Gopichand Ramchandani (Co-Borrower) 4. Sanjay Kumar Ramchandani, S/o. Gopichand Ramchandani (Borrower) Add. 1: R/o. House No. 364, Gali No. 6, Rathkhana School Ke Piche, Rathkhana Colony, Bikaner, Rajasthan-334 001; Add. 2: R/o. 340, Gangi Main Mandir Ke Piche, Ward No. 39, Rathkhana Colony, Bikaner, Rajasthan-334 001. Date : 21.01.2022 & ₹ 16,15,069.97 (Rs. Sixteen Lakh Fifteen Thousand Sixty Nine Paise Ninetyseven Only) NPA Date : 31.12.2021 DESCRIPTION OF SECURED ASSETS / MORTGAGE PROPERTY :- Plot No. 42, Situated At Rathkhana Colony, Bikaner, Rajasthan. Admg. 1840 Sq. Ft. Share Of The Applicant :- Part of the Plot No. 42 Situated At Rathkhana Colony, Bikaner, Rajasthan. Admg. 930 Sq. Ft. * Four Corners of the said Portion :- * East :- PWD Godown; * West :- House of Mr. Lila Ram Etc. * North :- House of Mrs. Jamma Devi; * South :- Street.	Date : 21.01.2022 & ₹ 16,15,069.97 (Rs. Sixteen Lakh Fifteen Thousand Sixty Nine Paise Ninetyseven Only) NPA Date : 31.12.2021

The borrower(s) are hereby advised to comply with the Demand Notice(s) and to pay the demand amount mentioned therein and hereinabove within 60 days from the date of this publication together with applicable interest, additional interest, bounce charges, cost and expenses till the date of realization of payment. The borrower(s) may note that **FIHFC** is a secured creditor and the loan facility availed by the Borrower(s) is a secured debt against the immovable property / properties being the secured asset(s) mortgaged by the borrower(s). In the event borrower(s) are failed to discharge their liabilities in full within the stipulated time, **FIHFC** shall be entitled to exercise all the rights under section 13(4) of the Act to take possession of the secured asset(s) including but not limited to transfer the same by way of sale or by invoking any other remedy available under the Act and the Rules thereunder and realize payment. **FIHFC** is also empowered to **ATTACH AND / OR SEAL** the secured asset(s) before enforcing the right to sale or transfer. Subsequent to the Sale of the secured asset(s), **FIHFC** also has a right to initiate separate legal proceedings to recover the balance dues, in case the value of the mortgaged properties is insufficient to cover the dues payable to the **FIHFC**. This remedy is in addition and independent of all the other remedies available to **FIHFC** under any other law.

The attention of the borrower(s) is invited to Section 13(8) of the Act, in respect of time available, to redeem the secured assets and further to Section 13(13) of the Act, whereby the borrower(s) are restrained / prohibited from disposing of or dealing with the secured asset(s) or transferring by way of sale, lease or otherwise (other than in the ordinary course of business) any of the secured asset(s), without prior written consent of **FIHFC** and non-compliance with the above is an offence punishable under Section 29 of the said Act. The copy of the Demand Notice is available with the undersigned and the borrower(s) may, if they so desire, can collect the same from the undersigned on any working day during normal office hours.

Place : Ajmer / Bhiwara / Jaipur / Jodhpur / Udaipur / Bikaner, Rajasthan. Sd/-
Date : 28.01.2022 Authorized Officer, Fullerton India Home Finance Company Limited

गार्डन रीच शिपबिल्डर्स एण्ड इंजीनियर्स लिमिटेड
Garden Reach Shipbuilders & Engineers Limited
(एनएसएल का उपक्रम) / A Govt. of India Undertaking, त्तत त्तततत / Ministry of Defence
Regd and Corp Office: GRSE BHAVAN, 61, Garden Reach Road, Kolkata - 700 024
Web: www.grse.in (CIN: L3511WB1934GOI007891)

E-TENDER NOTICE FOR ONLINE BIDDING
NIT No. SCC/AC/OT (Press)/Painting (Above Bilge)/004/ET-1802
SUB: BRC for Surface Coat Painting of Machinery Compartments (Above Bilge), Dry & Wet Compartments
Due Date: 21 days from date of publication

1. Details will be available in e-tendering portal <https://eprocuregrse.co.in> and websites <https://www.grse.in/index.php/tender.html> & <https://eprocure.gov.in/cppp/>
2. Any addendum/corrigendum to this tender enquiry will be published in above websites only.

"In Pursuit of Excellence and Quality in Shipbuilding"
Visit us at: www.grse.in

POSSESSION NOTICE
(For Immovable Property)
Rule 8(1)

Whereas, the undersigned being the Authorized Officer of IFL HOUSING FINANCE LIMITED under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the notice being mentioned below within 60 days from the date of receipt of the said notice.

LAN No.	Borrower/s	Amount	Demand Notice Date	13 (4) Rule 8 Date
LXJPR001217-180000024	Mrs. Achchu Kanwar, Mr. Hanuman Singh and Mr. Azad Singh	Rs. 8,69,263/-	07.10.2021	07.01.2022
UNJPR005201-210002248	Mr. Tara Chand Mahawar and Mrs. Vinita Devi	Rs. 5,78,902/-	07.10.2021	04.01.2022
UNJPR0031919-200000621	Mr. Girdhari Lal Meena, Mrs. Manisha Meena and Mr. Ramsagar Meena	Rs. 6,63,978/-	13.10.2021	12.01.2022
UNJPR001118-190000578	Mr. Gintaji Gupta and Mrs. Usha Devi	Rs. 9,76,517	02.11.2021	14.01.2022

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken Symbolic possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 8(1) of the said Rules.

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of IFL HOUSING FINANCE LIMITED for an amount as mentioned herein under with interest thereon.

Place : Jaipur Sd/-
Date : 27-01-2022 IFL Housing Finance Ltd. Authorised Officer

भारतीय सूचना प्रौद्योगिकी संस्थान, पुणे
Indian Institute of Information Technology, Pune.
(An Institute of National Importance by an Act of Parliament)
Survey No. 25 & 17, Near Bopdar Ghat, Kondhwa Estate, A.P. Road, (Newgate),
Tale, Haveli, Dist. Pune, Maharashtra, India-411004. Phone : +91 940454134 Website : www.iiitp.ac.in

भर्ती / निविदा आमंत्रित करने की सूचना

अनु क्र.	विज्ञापन संख्या	विवरण
1.	IIITP/FP_Adv/2022/3018 dated 27/Jan/2022	कनिष्ठ अधीक्षक के पद के लिए विज्ञापन Advertisement for the Post of Junior Superintendent
2.	IIITP/EOI/2022/3019 dated 27/Jan/2022	शैक्षणिक और छात्रावास के उद्देश्य के लिए भवन उपलब्ध कराने के लिए रुचि की अभियच्छा EOI for providing Buildings for academic and Hostel purpose
3.	IIITP/Quotation/Audit/2022/3020 dated 27/Jan/2022	लेखापरीक्षा सेवाएं प्रदान करने के लिए बोलीयां का आमंत्रण Invitation of Bids for providing Audit Services

विस्तृत विज्ञापन संस्थान की वेबसाइट "www.iiitp.ac.in" पर उपलब्ध हैं। कोई भी अपेक्षित या संशोधन केवल संस्थान की वेबसाइट पर प्रकाशित किया जाएगा।

सहायक रजिस्ट्रार
आईआईआईटी पुणे

IMPORTANT NOTICE OF POSSESSION
EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED
CIN: U67100MH2007PLC174759

Retail Central & Regd. Office: Edelweiss House, 1st Floor, CST Road, Kalina, Mumbai 400098
Branch Offices: E-3, 2nd Floor, Delhi Press, Rani Jhansi Road, Jhandewalan, New Delhi - 110055.

THIS IS TO NOTIFY TO THE PUBLIC AT LARGE THAT THIS PROPERTY / FLATS OF PROJECT NAME:- M/S SNG REL ESTATE PVT LTD IE ("SNG KRISHNANAGAN"), PLOT NO D-83 AND D-84A, LOCATED AT GHYA MARG, BANI PARK, JAIPUR - 302016, ARE UNDER THE POSSESSION OF EDELWEISS ASSET RECONSTRUCTION COMPANY LTD (EARC).

DETAIL OF MORTGAGED FLATS:- (TOTAL UNITS 29) :- PROJECT NAME:- "SNG KRISHNANAGAN"
(FLATNO. 101,201,202,203,301,401,402,403,405,406,501,601,602,603,604, 605,606,701,801,802,803,804,805,806,901,903,1001,1002,1003),
TOTAL AREA OF FLATS (53326.9 SQ FT)

THE PUBLIC AT LARGE IS HEREBY CAUTIONED THAT ANY SALE WITHOUT OBTAINING OUR NOC IS NULL AND VOID AND ANY TRESSPASS WILL BE PROSECUTED AS PER LAW.

BY AUTHORISED OFFICER OF EDELWEISS ASSET RECONSTRUCTION COMPANY LTD (ACTING IN ITS CAPACITY AS EARC-TRUST-SC-401) UNDER SARFAESI ACT, 2002

MB NO :- ANIL KUMAR-9350583415 / PADAMJAT K-910059895
DATE : 28. 01. 2022

TATA CAPITAL HOUSING FINANCE LTD.
Regd. Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Panel, Mumbai-400011. CIN No. U67190MH2008PLC167592

DEMAND NOTICE

Under Section 13 (2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Act") read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 ("Rules").

Whereas the undersigned being the Authorised Officer of Tata Capital Housing Finance Limited (TCHFL) under the Act and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Rules already issued detailed Demand Notices dated below under Section 13(2) of the Act, calling upon the Borrower(s)/Co-Borrower(s)/Guarantor(s) (all singularly or together referred to "Obligors"/Legal Heir(s)/Legal Representative(s)) listed hereunder, to pay the amounts mentioned in the respective Demand Notice(s), within 60 days from the date of the respective Notice(s), as per details given below. Copies of the said Notices are served by Registered Post A.D. and are available with the undersigned, and the said Obligor(s)/Legal Heir(s)/Legal Representative(s), may, if they so desire, collect the respective copy from the undersigned on any working day during normal office hours.

In connection with the above, Notice is hereby given, once again, to the said Obligor(s)/Legal Heir(s)/Legal Representative(s) to pay to TCHFL, within 60 days from the date of the respective Notice(s), the amounts indicated below below against their respective names, together with further interest as detailed below from the respective dates mentioned below in column (d) till the date of payment and / or realisation, read with the loan agreement and other documents/writings, if any, executed by the said Obligor(s). As security for due repayment of the loan, the following Secured Asset(s) have been mortgaged to TCHFL by the said Obligor(s) respectively.

Contract No.	Name of Obligor(s)/ Legal Heir(s)/Legal Representative(s)	Total Outstanding Dues (Rs.) as on below date*	Date of Demand Notice
10351796	MR. MAIHARUDIN as (Borrower) and Mrs. JAIBUN NISHA (Co-Borrower)	Rs. 15,92,180/- as on 19/01/2022	19-Jan-22

Description of the Secured Assets/Immovable Properties/ Mortgaged Properties :-
"All piece & parcels of Residential PNO 24 (EAST PART) 'PARWATI NAGAR', BENAR Road, JAIPUR, RAJASTHAN- 302021. East: Plot No.25, North: 40 Feet Road, West: Remaining part of plot No.24, South: Plot No. 23"

7875488	MR. NAVEEN GAUR as (Borrower) and Mrs. HEMLATA GAUR (Co-Borrower)	Rs. 1758331/- as on 20/01/2022	20-Jan-22
---------	---	--------------------------------	-----------

Description of the Secured Assets/Immovable Properties/ Mortgaged Properties :-
"East part of plot no 188 (Plot No 188 A) Janakpuri -II, Imli Wala Phatak, Jaipur-320021, measuring super built up area 900.00 Sq. Ft. (116.66 Sq.Yds.) Bounded: East: Road, West: Remaining Portion of Plot no 188, North: Plot no 49, South: Plot of Pooran Chand"

*with further interest, additional interest at the rate as more particularly stated in respective Demand Notice dated mentioned above, incidental expenses, costs, charges etc incurred till the date of payment and/or realization. If the said Obligor(s) shall fail to make payment to TCHFL as aforesaid, then TCHFL shall proceed against the above Secured Asset(s)/Immovable Property(ies) under Section 13(4) of the said Act and the applicable Rules entirely at the risk of the said Obligor(s)/Legal Heir(s)/Legal Representative(s) as to the costs and consequences.

The said Obligor(s)/Legal Heir(s)/Legal Representative(s) are prohibited under the said Act to transfer the aforesaid Secured Asset(s)/Immovable Property, whether by way of sale, lease or otherwise without the prior written consent of TCHFL. Any person who contravenes or abets contravention of the provisions of the Act or Rules made thereunder shall be liable for imprisonment and/or penalty as provided under the Act.

Date: 28/01/2022 Sd/-Authorized Officer,
Place: - Jaipur For Tata Capital Housing Finance Limited

भारतीय कंटेनर निगम लिमिटेड
Container Corporation of India Ltd.
(भारत सरकार का उपक्रम) (A Govt. of India Undertaking)
NSC New MDP Building 2nd Floor, Chhota Ind. Estate, Opp. NSIC Chhota Metro Station, New Delhi-110020

Tender Notice (E-Tendering Mode Only)

CONCOR invites Online tender in Single bid system for below mentioned work, only through e-tendering mode. The bid document can only be downloaded after paying Rs. 1000/- through online from the website www.tenderindia.com/CCIL.

Tender No. : CONVAREA-1/TC/Valuation-2021-22

Name of Work : Appointment of Valuation Agency for Valuation/Re-Valuation of Unclaimed Cargo/Damaged Containers (ISO080) at Island Container Depots & Domestic Container Terminals of Area I.

Estimated Value : Rs. 36.47,293/- (Incl. GST) for entire period of the contract

Period of Contract : 24 Months (2 years) plus four months obligatory period.

Earliest Money Deposit : Rs. 72,944/- (through e-payment only)

Cost of Document : Rs. 1000/- (inclusive of all taxes and duties through e-payment which is non-refundable)

Tender Processing Fee : Rs. 2150/- (inclusive of all taxes, through e-payment non-refundable)

Date of Sale (Online) : From 28.01.2022 at 15:30 Hrs. to 12.02.2022 up to 16:00 Hrs.

Date & Time of submission of tender (Online) : 14.02.2022 up to 16:00 Hrs.

Date & Time of opening of tender : 15.02.2022 at 15:30 Hrs.

Place of Opening and Communication Address : Office of the SGM/CO/AREA-I, NSIC Business Park, New MDP Building, 2nd Floor, Chhota Industrial Estate, (Opp. NSIC Chhota Metro Station), New Delhi-110020

Exemption for MSME: CONCOR reserves the right to reject any or all the tenders without assigning any reasons therefor. For complete details login to www.tenderindia.com/CCIL. Sd/- General Manager/CO/AREA-I

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GOENKA ENTERPRISES PRIVATE LIMITED

No.	NAME OF CORPORATE PERSON	GOENKA ENTERPRISES PRIVATE LIMITED
1.	DATE OF INCORPORATION OF CORPORATE PERSON	19/08/1975
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/08/1975
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES JAIPUR, RAJASTHAN
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51101RJ1975PTC001641
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D/75, GHYA MARG, BANI PARK, JAIPUR-302016 (RAJASTHAN)
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25.01.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	BRU KISHORE SHARMA AB-162, VIVEKANAND MARG, NIRMAN NAGAR, AJMER ROAD, JAIPUR-302019 (RAJASTHAN) kishoram162@gmail.com M - 9314517629 Registration No. : IBB/JA/PPA-02/IP No.0036/ 2016-17/10075
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24.02.2022

Notice is hereby given that M/s. Goenka Enterprises Private Limited has commenced voluntary liquidation on 25.01.2022.

The stakeholders of Goenka Enterprises Private Limited are hereby called upon to submit a proof of their claims, on or before 24.02.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.01.2022 Sd/-
Place: Jaipur BRU KISHORE SHARMA LIQUIDATOR

DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE ADDL. CHIEF ENGINEER (M)-5
ROOM NO. 312, VARUNALAYA PHASE-I
JHANEDEWALAN, DELHI-110005.

PRESS NIT No. 36 (20

[illegible]